

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 872/2017

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

Date : 08-02-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.Sohaib Alam,Adv.
 Mr. Samir Ali Khan, AOR

For Respondent(s)
 Ms. Garima Prashad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time as last chance is given to the respondent Nos.7-33, 35 and 36 to file the counter affidavit.

Ld.counsel for the petitioner has failed to cure the defects in the application for substitution in respect of the deceased respondent No.34 in spite of last chance granted. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further future directions. Await orders and list thereafter.

SANJAY PARIHAR
Registrar

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